

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

42. IA 3422/2022
IN
C.P. (IB)/1485(MB)2020

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.11.2022**

Name of the Party: Mgn Agro Properties Pvt Ltd.
Vs.
Rahul Suri

Section 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

Due to technical glitch, the matter is adjourned to **10.01.2023**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)